



2025:DHC:9450-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5694/2024**

**ARVIND & ORS. ....Petitioners**

Through: Mr Joby P Varghese and Ms  
Rashi, Advs.

versus

**UNION OF INDIA & ANR. ....Respondents**

Through: Mr. Jagdish Chandra, CGSC  
and Mr. Sujeet Kumar, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

% **28.10.2025**

1. Issue notice.
2. Notice is accepted on behalf of respondents by Mr. Jagdish Chandra, CGSC.
3. Mr. Joby P Varghese, learned Counsel for the petitioner is agreeable to the disposal of this writ petition with a direction to the respondents to treat this writ petition as a representation and pass a reasoned and speaking order within four weeks.
4. Accordingly, the petition stands disposed of in the aforesaid terms.

**C.HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**OCTOBER 28, 2025/AT**